

# MEGHALAYA LEGISLATIVE ASSEMBLY

AUTUMN SESSION

STARRED

## QUESTIONS AND ANSWERS

Thursday, November 12<sup>th</sup>, 2020.

### District Mineral Foundation

Shri HIMALAYA M. SHANGPLIANG

Shri CONRAD K. SANGMA  
(Chief Minister)

\*82. Will the Chief Minister be pleased to state :-

(a) The total amount of funds that have been released under the District Mineral Foundation (DMF) to every District in the State during the year 2019 and 2020?

(a) Sir,

DISTRICT	2019-20	2020-21
East Khasi Hills District	12,64,78,168	1,24,77,646
South West Khasi Hills	NIL	94,48,470
Ri-Bhoi District	NIL	47,91,937
East Jaintia Hills District	NIL	7,63,71,646
West Jaintia Hills District	1,50,00,000	19,25,118
East Garo Hills District	2,67,120	3,05,280
<b>TOTAL</b>	<b>14,17,45,288</b>	<b>10,53,20,097</b>

(b) Whether any specific guidelines to execute the projects under the District Mineral Foundation (DMF) have been notified by the Government?

(b) Yes, Sir, the Government of India has issued Guidelines of Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) for utilization of DMF funds.

- (c) The projects under the District Mineral Foundation (DMF) being implemented?
- (c) Sir, the projects being implemented are :-
- Construction and renovation of school buildings and Anganwadi centers;
  - Health care;
  - Construction and repair of roads;
  - Water supply schemes;
  - Environment protection;
  - Rejuvenation of streams and rivers; and
  - Expenditure in connection with preventing the spread of COVID-19.
- (d) Whether MLAs are notified as members of the District Mineral Foundation (DMF) Governing Council?
- (d) Yes, Sir, in the Governing Council of DMF of Ri-Bhoi District.
- (e) The number of meetings that the District Mineral Foundation (DMF) Governing Council of East Khasi Hills had met during 2019 and 2020?
- (e) Sir, during 2019 - 1 (one) meeting, during 2020 - 3 (three) meetings.

**Shopping Mall Complex at Barik**

**Dr. MAZEL AMPAREEN LYNGDOH**

**Shri PRESTONE TYNSONG**  
**[Deputy Chief Minister in-charge**  
**Public Works (Roads)]**

\*83. Will the Minister in-charge Public Works (Buildings) be pleased to state :-

- (a) Whether there is a proposal for construction of a Shopping Mall in the PWD Complex at Barik?
- (a) Sir, the proposal for setting up of an Iconic infrastructure in the PWD Complex at Barik is at the Conceptual stage.
- (b) The details of the proposed project?
- (b) Sir, does not arise in view at (a) above.
- (c) The source for funding of the proposal?
- (c) Sir, does not arise in view at (a) above.

(d) The Department under which the land is registered for the proposed project?

(d) Public Works Department (R&B),  
Sir.

(e) The usage of the land in its current position?

(e) Sir, the existing land houses the following offices of PWD (R&B) :

(i) Office of the Executive Engineer PWD (Roads) Shillong Central Division, (ii) Office of the Assistant Executive Engineer PWD (Roads) Sub-Division I & II, (iii) Office of the Assistant Executive Engineer PWD (Roads) NH Sub-Division, (iv) Office of the Executive Engineer PWD (Buildings) Electrical Division, (v) Office of the Assistant Executive Engineer PWD (Buildings), Electrical Sub-Division, (vi) Office of the Assistant Executive Engineer PWD (Roads) Shillong Building Sub-Division and (vii) Officers and Staff Quarters of PWD (R&B).

#### **Interstate Border Villages**

**Shri MAYRAI.BORN SYIEM**

**Shri LAHKMEN RYMBUI**  
**(Minister in-charge Border Areas Development)**

\*84. Will the Minister in-charge Border Areas Development be pleased to state :-

(a) The amount sanctioned for the development of Interstate Border villages under ISBADP during the year 2018-2019, 2019-2020, 2020-2021, District-wise?

(a) Sir, the amount sanctioned for the development of Interstate Border villages under ISBADP during the year 2018-19 is ₹100.00 lakh and for the year 2019-20 & 2020-21 is NIL. The District-wise allocation for the year 2018-19 is as given below :-

<b>Sl. No.</b>	<b>District</b>	<b>Sanctioned Amount (₹in lakh)</b>
1	Ri - Bhoi District	38.5800
2	South West Garo Hills	2.8400
3	West Garo Hills	9.8400

Sl. No.	District	Sanctioned Amount (₹in lakh)
4	West Jaintia Hills	8.1600
5	East Jaintia Hills	11.0700
6	West Khasi Hills	6.1700
7	North Garo Hills	11.3400
	<b>Sub total (a)</b>	<b>88.0000</b>
8	Skill Development	10.00
9	Monitoring & Evaluation	2.00
	<b>Sub total (b)</b>	<b>12.00</b>
	<b>Total (a+b)</b>	<b>100.00</b>

(b) The total number and name of villages in Ri-Bhoi District and Nongpoh Constituency in particular enlisted under ISBADP?

(b) Sir, the total number of villages in Ri-Bhoi District is 117 and total number of villages enlisted under Nongpoh Constituency is 13. The name of the villages is as per Statement placed on the Table of the House.

#### SAUBHAGYA Scheme

Shri ZENITH M. SANGMA

Shri JAMES P. K. SANGMA  
(Minister in-charge Power)

\*85. Will the Minister in-charge Power be pleased to state :-

(a) The name of the contractors/ companies who were awarded with infrastructural components under SAUBHAGYA Scheme?

(a) Sir, the names of the contractors/ companies who were awarded with infrastructural components under SAUBHAGYA Scheme (Turnkey scope) are as follows :

i. M/s Satnam Global Infra Projects Ltd., 272, F.I.E. Industrial Area Patparganj, Delhi 110092.

ii. M/s Onycon Enterprises, C/o Patel Engineering Limited, Patel Estate Road, Jogashwari (West), Mumbai-400102.

There are also more than 100 local electrical contractors and suppliers under Departmental execution with infrastructural components for 436 villages under SAUBHAGYA Scheme.

- (b) Whether there are contractors/ companies who have surrendered and discontinued further executive of the work? (b) No, Sir.
- (c) The financial credentials sought in National Institutes of Technology (NIT)? (c) Sir, the Bank Guarantee for Bid Security is 1.0% of the tender value and the minimum annual turnover should not be less than ₹100.00 Crore and the Liquid Assets should not be less than ₹25.00 Crore.
- (d) If the reply at (b) above is in the affirmative, whether any penalty has been imposed? (d) Sir, does not arise in view at (b) above.

#### **Livestock Mission**

**Shri GEORGE B. LYNGDOH**

**Shri PRESTONE TYNSONG  
(Deputy Chief Minister in-charge  
Animal Husbandry & Veterinary)**

\*86. Will the Deputy Chief Minister in-charge Animal Husbandry & Veterinary be pleased to state :-

- (a) Whether the Livestock Mission is being implemented in the State? (a) Sir, the Livestock Mission was implemented during the Financial Year 2017-18.
- (b) If the reply at (a) above is in the affirmative, the date of implementation? (b) Sir, the Livestock Mission was launched on 25<sup>th</sup> November, 2017.
- (c) The variety of Livestock, total number of livestock and total amount spent on each variety for implementation of the Livestock Mission, year-wise? (c) Sir, the total amount spent was ₹15,04,18,000/- (Rupees Fifteen crore, four lakh, eighteen thousand only) @ ₹5,000/- for each beneficiary for the purpose of procuring Piglets/Poultry Birds/ Goats.
- (d) Whether any Livestock have been purchased outside the State? (d) Sir, does not arise in view at (c) above.

- (e) If the reply at (a) above is in the affirmative, the details thereof? (e) Sir, is as per reply at (c) above.
- (f) The amount spent for implementation of the Livestock Mission, year-wise? (f) Sir, is as per reply at (c) above.
- (g) The various activities that have been taken up to implement the Livestock Mission? (g) Sir, an amount of ₹5,000/- per beneficiary distributed through DBT/ Account payee cheque as a seed money for the purpose of procuring Piglets/Poultry Birds/Goats.

**Sanctioned Post of the Doctors**

**Dr. MUKUL M. SANGMA**

**Shri A. L. HEK**  
**(Minister in-charge Health & Family Welfare)**

\*87. Will the Minister in-charge Health & Family Welfare be pleased to state :-

- (a) The total number of sanctioned posts of the doctors including specialist in Williamnagar Civil Hospital? (a) Sir, 30 (Thirty) Nos.
- (b) The total number of vacancies of the doctors, if any? (b) Sir, 10 (Ten) Nos.
- (c) The total number of sanctioned posts of specialist doctors for the hospital, category-wise? (c) & (d) Sir, is as per Statement placed on the Table of the House.
- (d) The total number of bed strength in the hospital, Department-wise?

**New Policy on School Complexes**

**Shri ADELBERT NONGRUM**

**Shri LAHKMEN RYMBUI**  
**(Minister in-charge Education)**

\*88. Will the Minister in-charge Education be pleased to state :-

(a) The steps taken by the Government for successful execution of the New Policy?

(a) Sir, a Core Group for implementation of New Education Policy (NEP) 2020 has been constituted.

(b) The preparation of the Government to ensure that Schools share resources and complexes?

(b) Sir, the Core Group will take necessary steps to recommend the correct approach to the matter.

**E-way Bill**

**Shri WINNERSON D. SANGMA**

**Shri JAMES P. K. SANGMA**  
**(Minister in-charge Taxation)**

\*89. Will the Minister in-charge Taxation be pleased to state :-

(a) Whether the E-way bill has been fully implemented in the State of Meghalaya?

(a) Yes, Sir.

(b) If the reply at (a) above is in the affirmative, since when it has been implemented?

(b) Sir, on the recommendation of the GST Council, the E-way bill for inter-State movement of goods was implemented w.e.f. 1.2.2018 along with the rest of the Country. Also on the recommendation of the GST Council, the E-way bill for intra-State movement of Goods was implemented from 25.4.2018.

(c) If the reply at (a) above is in the negative, the reason for the delayed in implementation?

(c) Sir, does not arise in view at (a) above.

**Red Category in terms of Pollution Index**

**Shri SYNTAR KLAS SUNN**

**Shri SNIAWBHALANG DHAR**  
**(Minister in-charge Commerce & Industries)**

\*90. Will the Minister in-charge Commerce & Industries be pleased to state whether an Industry classified under Red Category in terms of Pollution Index can be established and operated consequent upon clearance by Single Window Agency?

No, Sir.

**Teachers Categorised**

**Shri RAKKAM A. SANGMA**

**Shri LAHKMEN RYMBUI**  
**(Minister in-charge Education)**

\*91. Will the Minister in-charge Education be pleased to state :-

(a) Whether the appointment of about 157 numbers of Lower Primary School Teachers (Dated 31-01-1995) made by the Deputy Inspector of School and Assistant to Administration-1, Primary Schools in South Garo Hills, Baghmara are all categorised as Government Lower Primary School Teachers?

(a) Sir, these 157 numbers of teachers who were appointed as Assistant Teachers in Garo Medium Lower Primary Schools on Adhoc Basis on a consolidated pay vide order Dated 31.01.1995, by Deputy Inspector of Schools, & Assistant to Administrator-1, Primary Schools, Baghmara, South Garo Hills. At the time of appointment, there was no categorization of these Assistant Teachers into Government and Non-Government Lower Primary School Teachers. However, by virtue of "The Meghalaya Taking Over of District Council Lower Primary School", Act, 1993, the State Government took over the District Council Lower Primary Schools, vide Notification No.EDN.130/93/193, dated 01.08.1995. Consequently, out of 157 numbers of Teachers stated above, 107 numbers were categorized as Government Lower Primary School Teachers and the remaining 50 numbers were categorized as Non-Government Lower Primary School Teachers.



(b) Whether their service has been regularised or not?

(b) Sir, regularisation of Service in respect of the 107 Government Lower Primary School Teachers stated above is being examined by the Government. While in respect of the 50 Non-Government Lower Primary School Teachers stated above, regularisation of Service does not arise.

(c) If the reply at (b) above is in the negative, the reason for not regularising even after 25 years in service?

(d) The total numbers of teachers categorised as Government Lower Primary School Teachers and Non-Government Lower Primary School Teachers?

(c), (d), (e) & (f) Sir, is as per reply at (a) & (b) above.

(e) Whether there is any order which categorised Government and Non-Government Lower Primary School Teachers?

(f) If the reply at (e) is in the affirmative, the total number of teachers regularised and total number of teachers yet to be regularised?

**Liabilities of Electricity Bills**

**Dr. AZAD ZAMAN**

**Shri JAMES P. K. SANGMA**  
**(Minister in-charge Power)**

\*92. Will the Minister in-charge Power be pleased to state whether the Government is considering to reduce the liabilities of the pending electricity bills of the consumers?

Sir, the Government (MePDCL) at the moment has not considered to waive off the entire outstanding dues of the consumers. However, MePDCL has allowed :

- (i) Waiver of 100% of the Delay Payment Charge (DPC) will be allowed in respect of consumers paying 100% of their outstanding dues as on 29/2/2020 valid till 31/10/2020.
- (ii) Waiver of 60% of the (DPC) will be allowed in respect of consumers desiring to pay their outstanding dues in installments.

**Supply of Rice during COVID-19**

**Shri PROCESS T. SAWKMIE**

**Shri PRESTONE TYNSONG**  
**(Deputy Chief Minister in-charge Food Civil Supplies & Consumer Affairs)**

\*93. Will the Deputy Chief Minister in-charge Food Civil Supplies & Consumer Affairs be pleased to state the quantity of rice provided by the Government of India to the State under National Food Security Act, 2013 during the (lockdown) COVID-19 pandemic?

Sir, the total quantity of Rice provided by the Government of India under National Food Security Act to the State during the lockdown period pertaining to April, May and June, 2020 is 673603.05 quintals. Out of this 351831.3 quintals was provided under NFSA and 321771.75 quintals was provided under PMGKAY (Pradhan Mantri Garib Kalyan Anna Yojana) for beneficiaries covered under NFSA, 2013.

**Extortion at Depa Garat Weigh Bridge**

**Shri MARTHON SANGMA**

**Shri LAHKMEN RYMBUI**  
**[Minister in-charge Home (Police)]**

\*94. Will the Minister in-charge Home (Police) be pleased to state the status of inquiry report on the hijacked of Depa Garat weigh bridge on the night of the 30<sup>th</sup> December, 2019 by some unauthorized persons and collected huge quantity of money from the coal truckers?

Sir, as per enquiry report submitted by District Magistrate, North Garo Hills District the allegation of forcible and illegal collection of money at Depa Garat weigh bridge by private persons could not be ascertained.

Further, the Police Department have reported that two FIRs were submitted by Shri Jeffy Sangma and by a Non-Governmental Organisation known as AHAM but the same were withdrawn on the same day of lodging the complaint. Hence, case was not registered.

**Reservation Jobs Policy**

**Smti. MIANI D. SHIRA**

**Shri CONRAD K. SANGMA**  
**(Chief Minister)**

\*95. Will the Chief Minister be pleased to state :-

(a) Whether the State of Meghalaya, in pursuance of Clause 4 of Article 16 of the Constitution of India still follows the reservation policy of filling the vacancies by direct recruitment in favour of (i) 40% reservation for Khasi-Jaintia? (ii) 40% for Garo? and (iii) 5% reservation for other ST/SCs?

(a) Yes, Sir.

(b) If the reply at (a) above is in the affirmative, whether the unfilled seats reserved for a specific class are being carried forward to a succeeding year/years as per Article 16(4b) of the Constitution of India?

(b) Sir, the reservation on account of deficiency is carried forward to the next recruitment year. After expiry of the second recruitment year, the carry forward reservation is treated as lapsed. At no time the number of normal reserved vacancies and the carry forward vacancies together exceed 90% of total number of vacancies in that year.

**Agia-Medipara-Phulbari-Tura (NEC) Road**

**Smti. FERLIN C. A. SANGMA**

**Shri PRESTONE TYNSONG**  
[Deputy Chief Minister in-charge  
Public Works (Roads)]

\*96. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

(a) The status of the Agia-Medipara-Phulbari-Tura (NEC) road especially the stretch starting from Garobadha/Hallidayganj/Rajabala/Phulbari/Chibinang?

(a) Sir, the status of Agia-Medipara-Phulbari-Tura (NEC) Road is as follows :-  
From **Garobadha - Hallidayganj** (103<sup>rd</sup> km - 77<sup>th</sup> km) the road is in fair condition.

From **Hallidayganj - Rajabala** (78<sup>th</sup> km - 68<sup>th</sup> km) the road is in fair condition.

From **Rajabala - Phulbari** (67<sup>th</sup> km - 51<sup>st</sup> km) the road is in good condition.

From **Phulbari - Chibinang** (50<sup>th</sup> km - 41<sup>st</sup> km) the road is in fair condition.

(b) When was the last repairing work carried out?

(b) Sir, in 2019-20.

(c) If the reply at (b) above is in the affirmative, the name of the contractors who were involved in it along with the financial that was implication of the work?

(c) Sir, the name of the Contractors involved in it along with the Financial implication are as follows :-

Sl. No.	Name of Contractors	Location / Km	Tender Value in ₹ Lakh
1.	Shri Niku Saha, Chaipani, Dalu	93 <sup>rd</sup> to 90 <sup>th</sup> km	80.00
2.	Shri Rofiquel Islam Mondal, Phulbari	89 <sup>th</sup> to 88 <sup>th</sup> km	70.00
3.	Shri Kripan Ch Nag, Tura	87 <sup>th</sup> to 86 <sup>th</sup> km	70.00
4.	Shri Rofiquel Islam Mondal, Phulbari	85 <sup>th</sup> to 84 <sup>th</sup> km	75.00
5.	Shri Louis Marak, Nidanpur	83 <sup>rd</sup> km	15.00

Sl. No.	Name of Contractors	Location/ Km	Tender Value in ₹ Lakh
6.	Smti. Shehenaz Parbin, Bhaitbari	82 <sup>nd</sup> km	15.00
7.	Smti. Shahanas Parveen, Phulbari	81 <sup>st</sup> km	15.00
8.	Shri Rafiqul Islam Mondal, Phulbari	80 <sup>th</sup> to 76 <sup>th</sup> km	150.00
9.	M/s. Manaka Haque & Ananda Saha (JV) Namabila, Rajabala	75 <sup>th</sup> to 68 <sup>th</sup> km	247.00

- (d) Whether there is any plan that the dilapidated road will be restored in the near future? (d) Yes, Sir.

**Purchasing of Medical Equipment's**

Shri KIMFA SIDNEY MARBANIANG

Shri A. L. HEK  
(Minister in-charge Health & Family Welfare)

\*97. Will the Minister in-charge Health & Family Welfare be pleased to state the major Medical Equipment's purchased during the Pandemic?

Sir, is as per Statement placed on the Table of the House.

**Pending Liabilities of Bills**

Shri ZENITH M. SANGMA

Shri BANTEIDOR LYNGDOH  
(Minister in-charge Sports & Youth Affairs)

\*98. Will the Minister in-charge Sports & Youth Affairs be pleased to state :-

- (a) The total pending liabilities for bills of the schemes sanctioned under the State Plan? (a) Sir, ₹12,20,39,121/-.
- (b) Whether it is a fact that Government has sanctioned to clear the entire liabilities prior to 2018? (b) No, Sir.

**PMGSY Phase II**

**Dr. MUKUL M. SANGMA**

**Shri PRESTONE TYNSONG**

**[Deputy Chief Minister in-charge  
Public Works (Roads)]**

**\*99. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-**

**(a) The name of the projects taken up under PMGSY Phase II, within the Songsak C&RD Block East Garo Hills?**

**(a) Sir, the name of the projects are as follows :-**

- 1. MRL04-NH 44E (NH-127) to Rongchek Songigital via Snal Bolong (L = 3.800 k.m.).**
- 2. MRL05-Gabil Bazar to Gra Songgitcham (L = 3.480 k.m.).**
- 3. MRL01-Songsak Agalgre to Songsak PHC (L = 1.760 k.m.).**

**(b) The physical progress of the projects respectively till date?**

**(b) Sir, the physical progress of the projects are as follows :-**

- 1. MRL04-NH 44E (NH-127) to Rongchek Songigital via Snal Bolong (L = 3.800 k.m.) = 45%.**
- 2. MRL05-Gabil Bazar to Gra Songgitcham (L = 3.480 k.m.) = 0%.**
- 3. MRL01-Songsak Agalgre to Songsak PHC (L = 1.760 k.m.) = 60%.**

**(c) The financial progress of the projects respectively till date?**

**(c) Sir, the financial progress of the projects are as follows :-**

- 1. MRL04-NH 44E (NH-127) to Rongchek Songigital via Snal Bolong (L = 3.800 k.m.) = 18.32 (L).**
- 2. MRL05-Gabil Bazar to Gra Songgitcham (L = 3.480 k.m.) = 0.00 (L).**
- 3. MRL01-Songsak Agalgre to Songsak PHC (L = 1.760 k.m.) = 55.72 (L).**

**State Reservation Policy (SRP)**

**Shri ADELBERT NONGRUM**

**Shri CONRAD K. SANGMA**  
**(Chief Minister)**

\*100. Will the Chief Minister be pleased to state :-

- (a) The provision of law that the State Reservation Policy (SRP) came into place?
- (b) The exact purpose of the State Reservation Policy?
- (c) The terms and conditions or agreement put in place?

(a) Sir, under Clause 4 of Article 16 of the Constitution of India.

(b) Sir, the purpose is to provide for adequate representation of Scheduled Tribes and Scheduled Castes of the State in public employment.

(c) Sir, the State Reservation Policy is being implemented as per Resolution No.PER.221/71/138, dated 12.1.1972.

**Number of Non-gazetted Employees**

**Shri WINNERSON D. SANGMA**

**Shri LAHKMEN RYMBUI**  
**(Minister in-charge District Council Affairs)**

\*101. Will the Minister in-charge District Council Affairs be pleased to state :-

- (a) The total number of Non-gazetted Employees appointments serving in the GHADC (Garo Hills Autonomous District Council) at present?
- (b) The total number of Non-gazetted Employees appointed against sanctioned posts?
- (c) The total number of Non-gazetted Employees appointed on contractual/casual basis in the GHADC (Garo Hills Autonomous District Council) at present?

(a) Sir, the total number of Non-gazetted Employees serving in the GHADC (Garo Hills Autonomous District Council) at present is **1706** (One Thousand Seven Hundred and Six).

(b) Sir, there is no defined sanctioned post.

(c) Sir, at present, the total number of Non-gazetted Employees appointed on contractual basis is **2** (Two) and on casual basis is **44** (Forty Four) in the GHADC (Garo Hills Autonomous District Council).

**International Borders**

**Shri MAYRALBORN SYIEM**

**Shri CONRAD K. SANGMA**  
**(Chief Minister)**

\*102. Will the Chief Minister be pleased to state?

(a) Whether there is any illegal activities of any kind at the International border with Bangladesh especially in those areas where fencing have not been done?

(a) Yes, Sir.

(b) If the reply at (a) above is in the affirmative, the steps taken by the Government to stop illegal activities?

(b) Sir, is as per Statement placed on the Table of the House.

**Agarwood Tree Plantation**

**Dr. AZAD ZAMAN**

**Shri BANTEIDOR LYNGDOH**  
**(Minister in-charge Department of Agriculture & Farmer's Welfare)**

\*103. Will the Minister in-charge Agriculture and Farmer's Welfare be pleased to state whether the Government has any plan and policy regarding the Agarwood Tree plantation in the State?

Sir, the Government has no plan and policy regarding Agarwood Tree plantation in the State at present.

**Casual (Multi-tasking Assistant) Staff**

**Shri ZENITH M. SANGMA**

**Shri JAMES P. K. SANGMA**  
**(Minister in-charge Power)**

\*104. Will the Minister in-charge Power be pleased to state :-

(a) Whether any appointment was done during the months of June and July, 2020 for Casual (Multi-tasking Assistant) Staff?

(a) Yes, Sir.



- (b) If the reply at (a) above is in the affirmative, the total number of appointees appointed for such posts? (b) Sir, 128 (one hundred twenty eight).
- (c) The District from where this appointment was done? (c) Sir, Khasi, Jaintia & Ri-Bhoi Districts.
- (d) Whether the appointment was done in conformity with the provision of the Job Reservation Policy of the State? (d) Sir, does not arise.

**Source of Funds**

**Shri KIMFA SIDNEY MARBANIANG**

**Shri CONRAD K. SANGMA  
(Chief Minister)**

\*105. Will the Minister in-charge Health & Family Welfare be pleased to state the source of funds that the Government has explored to meet the COVID-19 expenses?

Sir, in addition to funds from the State Budget, the other funds from where the expenditures on the fight against COVID-19 are being sourced are :

1. National Health Mission (NHM).
2. State Disaster Response Fund (SDRF).
3. Prime Minister's Citizen Assistance and Relief in Emergency Situations Fund (PMCARESF).
4. Chief Minister's Relief Fund (CMRF).
5. District Mineral Foundation Fund (DMFF).
6. Meghalaya Building and other Construction Workers Welfare Fund (MBOCWWF).
7. Ministry of Development of North Eastern Region (NEC).
8. Member of Parliament Local Area Development Scheme (MPLADS).

**Vice-Chancellor at NEHU**

**Shri ADELBERT NONGRUM**

**Shri LAHKMEN RYMBUI**  
**(Minister in-charge Education)**

\*106. Will the Minister in-charge Education be pleased to state :-

- (a) Whether the Government of Meghalaya talked to the Union Education Ministry and other relevant authorities on the fact that Prof. S. K. Srivastava inspite of his all-round failure still being given the permission to hold the post of Vice-Chancellor at NEHU?
- (a) No, Sir.
- (b) The steps taken by the Government to conduct an investigation on administrative, academic and financial irregularities committed by Prof. S. K. Srivastava in NEHU?
- (b) Sir, the University falls under the ambit of the Ministry of Education, Government of India and any enquiry is to be conducted by them and not by the State Government.
- (c) Whether the Government of Meghalaya write to the Central Government for removing the incumbent Vice-Chancellor Prof. S. K. Srivastava and replace him by a qualified homegrown Professor from local communities?
- (c) Sir, the prerogative of placement of Vice-Chancellor lies under the Ministry of Education, Government of India.
- (d) If the reply at (c) above is in the affirmative, the contents of the letter?
- (d) Sir, does not arise in view at (c) above.

**Pradhan Mantri Gram Sadak Yojana Scheme**

**Shri ZENITH M. SANGMA**

**Shri PRESTONE TYNSONG**  
**[Deputy Chief Minister in-charge**  
**Public Works (Roads)]**

\*107. Will the Deputy Chief Minister in-charge Public Works (Roads) be pleased to state :-

(a) Whether the Government is planning to sanctioned the upgradation work under any scheme for the much neglected following Pradhan Mantri Gram Sadak Yojana (PMGSY) roads within this current financial year?

(a) Yes, Sir.

(i) Dengnakpara to Rongchadenggre road (4km) under Betasing Block?

(i) Yes, Sir.

(ii) Rangatari to Balapara road (2km) under Betasing Block?

(ii) Yes, Sir.

(iii) Porapara to Chamaguri road (2km) under Selsella Block?

(iii) Sir, construction work is in progress.

(b) If the reply at (a) above is in the affirmative, the status thereof?

(b) Sir, the proposal for upgradation of Dengnakpara to Rongchadenggre road (4.00 Km) & Rangatari to Balapara road (2.00 Km), under PMGSY will be taken up with National Rural Infrastructure Development Agency (NRIDA), Ministry of Rural Development Government of India during the year.

**Tribunal under GST Act 2017**

**Shri WINNERSON D. SANGMA**      **Shri JAMES P. K. SANGMA**  
**(Minister in-charge Taxation)**

\*108. Will the Minister in-charge  
Taxation be pleased to state :-

- (a) Whether Tribunal (TRIBUNAL) is constituted in the State of Meghalaya as per provision under GST Act 2017?      (a) Sir, no, the Goods and Services Tax Appellate Tribunal for the State of Meghalaya has not yet been constituted.
- (b) If the reply at (a) above is in the affirmative, the total number of cases that have been registered and disposed off?      (b) Sir, does not arise in view at (a) above.

**Integrated Sports Complex at Tura**

**Shri ZENITH M. SANGMA**      **Shri BANTEIDOR LYNGDOH**  
**(Minister in-charge Sports and Youth Affairs)**

\*109. Will the Minister in-charge  
Sports & Youth Affairs be pleased to  
state :-

- (a) Whether scheme has been sanctioned for the construction of Integrated Sports Complex at Tura Dakopgre?      (a) Yes, Sir.
- (b) If the reply at (a) above is in the affirmative, the sanctioned amount?      (b) Sir, ₹1,27,98,23,000/-.
- (c) The total play area of the proposed project?      (c) Sir, 9,500.00 Sqm.